

# Parliament Session Wrap

## Winter Session: November 25 to December 20, 2024

### Government Bills passed by Parliament during the Winter Session

Short Title	Key Objectives
<a href="#">The Bharatiya Vayuyan Vidheyak, 2024*</a>	Replaces the Aircraft Act, 1934, which regulates the civil aviation sector. Retains most provisions of the Act.
<a href="#">The Appropriation (No.3) Bill, 2024**</a>	Authorises additional expenditure from the Consolidated Fund of India for the financial year 2024-25

\* This Bill was introduced during Budget Session, 2024. \*\*Passed by Lok Sabha as a Money Bill, deemed to be passed by Rajya Sabha.  
Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

### Government Bills introduced during Winter Session and pending

Short Title	Key Objectives	Introduced on	Status
<a href="#">The Constitution (One Hundred and Twenty-Ninth Amendment) Bill, 2024</a>	Amends the Constitution to allow elections to Lok Sabha and state Legislative Assemblies be held simultaneously.	17 Dec 2024 Lok Sabha	Referred to Joint Parliamentary Committee
<a href="#">The Union Territories Laws (Amendment) Bill, 2024</a>	Provides for simultaneous elections with Lok Sabha to the legislatures of Puducherry, Delhi, and Jammu and Kashmir.	17 Dec 2024 Lok Sabha	Referred to Joint Parliamentary Committee
<a href="#">The Merchant Shipping Bill, 2024</a>	Replaces the Merchant Shipping Act, 1958 to alter provisions related to ship registration, regulation of maritime training institutes, seafarer welfare, and pollution control.	10 Dec 2024 Lok Sabha	Pending in Lok Sabha
<a href="#">The Coastal Shipping Bill, 2024</a>	Seeks to regulate vessels engaged in trade within Indian coastal waters.	2 Dec 2024 Lok Sabha	Pending in Lok Sabha

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

### Government Bills introduced in earlier sessions and pending in one House

Short Title	Introduced on	Passed by Lok Sabha, pending in Rajya Sabha
<a href="#">The Banking Laws (Amendment) Bill, 2024</a>	9 Aug 2024	3 Dec 2024
<a href="#">The Railways (Amendment) Bill, 2024</a>	9 Aug 2024	11 Dec 2024
<a href="#">The Disaster Management (Amendment) Bill, 2024</a>	1 Aug 2024	12 Dec 2024

  

Short Title	Introduced on	Passed by Rajya Sabha, pending in Lok Sabha
<a href="#">The Boilers Bill, 2024</a>	8 Aug 2024	4 Dec 2024
<a href="#">The Oilfields (Regulation and Development) Amendment Bill, 2024</a>	5 Aug 2024	3 Dec 2024

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

### Government Bills introduced in earlier sessions and pending in both Houses

INTRODUCED IN LOK SABHA		
Short Title	Introduced on	Status
<a href="#">The Carriage of Goods by Sea Bill, 2024</a>	9 Aug 2024	Pending in Lok Sabha
<a href="#">The Bills of Lading Bill, 2024</a>	9 Aug 2024	Pending in Lok Sabha
<a href="#">The Mussalman Wakf (Repeal) Bill, 2024</a>	8 Aug 2024	Pending in Lok Sabha
<a href="#">The Waqf (Amendment) Bill, 2024</a>	8 Aug 2024	Referred to Joint Parliamentary Committee. Committee report by last day of Budget Session, 2025.
<a href="#">The Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2024</a>	5 Aug 2024	Pending in Lok Sabha

**INTRODUCED IN RAJYA SABHA**

Short Title	Introduced on	Status
<a href="#">The Pesticide Management Bill, 2020</a>	23 Mar 2020	Standing Committee Report on 21 Dec 2021
<a href="#">The Registration of Marriage of Non-Resident Indian Bill, 2019</a>	11 Feb 2019	Standing Committee Report on 13 Mar 2020
<a href="#">The Constitution (125th Amendment) Bill, 2019</a>	6 Feb 2019	Standing Committee Report on 5 Mar 2020
<a href="#">The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019</a>	9 Jan 2019	Not referred to Standing Committee
<a href="#">The Assam Legislative Council Bill, 2013</a>	10 Dec 2013	Standing Committee Report on 17 Feb 2014
<a href="#">The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013</a>	10 Dec 2013	Not referred to Standing Committee
<a href="#">The Delhi Rent (Repeal) Bill, 2013</a>	29 Aug 2013	Not referred to Standing Committee
<a href="#">The Registration (Amendment) Bill, 2013</a>	8 Aug 2013	Standing Committee Report on 8 May 2015
<a href="#">The Rajasthan Legislative Council Bill, 2013</a>	6 Aug 2013	Standing Committee Report on 9 Dec 2013
<a href="#">The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013</a>	22 Apr 2013	Standing Committee Report on 7 Feb 2014
<a href="#">The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013</a>	18 Mar 2013	Standing Committee Report on 15 Mar 2014
<a href="#">The Tamil Nadu Legislative Council (Repeal) Bill, 2012</a>	4 May 2012	Not referred to Standing Committee
<a href="#">The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011</a>	18 Aug 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The Mines (Amendment) Bill, 2011</a>	23 Mar 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The Indian Medicine and Homoeopathy Pharmacy Bill, 2005</a>	12 Aug 2005	Standing Committee Report on 28 Jul 2006
<a href="#">The Seeds Bill, 2004</a>	9 Dec 2004	Standing Committee Report on 28 Nov 2006
<a href="#">The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001</a>	30 Jul 2001	Standing Committee Report on 9 Dec 2003
<a href="#">The Delhi Rent (Amendment) Bill, 1997</a>	28 Jul 1997	Standing Committee Report on 21 Dec 2000
<a href="#">The Constitution (79<sup>th</sup> Amendment) Bill, 1992</a>	22 Dec 1992	Standing Committee Report on 22 Mar 1995

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

**Status of Government Bills**

Bills pending before session	30
Bills introduced during the session	5
Bills passed during the session	2
Bills withdrawn during the session	0
Bills pending at the end of the session	33

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